

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/121/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1- S-Santhosh
For - P. Gindharan

Counsel for
Respondent

Santhosh

2- Archana for
Venkataraothra

Petitioner

Archana

ORDER

Counsels for both the parties are present and prayed for adjournment on the ground that the appeal has been filed against the order dated 14.07.2017 which is pending before the NCLAT. At request, matter is adjourned. Put up on **31.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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